

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 03rd October, 2018
Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11) (M.A.No.29/18)	Ashfaque Ahmed Vs State of MP & Ors.	Mr. Avinash Zargar, Adv. for Petitioner	
FOR ADMISSION				
2.	Original Application No. 152/2017(CZ) (M.A.No.545/17)	Bhawani Singh Rathore Vs Ministry of Environment & Forest & 4 Ors.	Mr. Gagan Sharma, Adv. Mr. Sooraj Bajpai, Adv.	
AFTER NOTICE				
3.	Appeal No. 41/2017(CZ)	Veer Singh Vs Chairman (DEIAA) Sehore MP & Ors.	Mr. Dharamveer Sharma, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 19/2016(CZ)	Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rajesh Moutha, Adv. Mr. Brijesh Shrivastava, Adv.	
5.	Original Application No. 145/2017(CZ) (M.A.No.114/18) (M.A.No.115/18)	Balavana Sinh Vs State of MP & 11 Ors.	Mr. Rohit Sharma, Adv.	
6.	Original Application No. 84/2017(CZ)	Mahaveer Singh Tomar Vs State of M.P. & 4 Ors.	Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
7.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv. Mr. Abhishek Vaishnav, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 03-10-2018 shall be adjourned to 15-11-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in